

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 110 of 2020

Tribunal on its own motion SUO MOTU
Based on the News Item in Tamil Newspaper
Dinamalar Chennai Edition dated 13.07.2020,
"Different Decisions on the Issue of Encroachments
- Save Aalapakkam Lake".

...Applicants

-Vs-

The Principal Secretary to Government,
Public Works Department, Secretariat,
Fort St. George,
Chennai – 600 009 and Others

...Respondent(s)

INDEX

| S.No | Description | Page No. |
|-------------|--|-----------------|
| 1. | Report filed on behalf of the 5 th Respondent – Tamil Nadu Pollution Control Board | 1 – 4 |

Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,
Advocate, Chennai

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI

Original Application No. 110 of 2020

Tribunal on its own motion SUO MOTU
Based on the News Item in Tamil Newspaper
Dinamalar Chennai Edition dated 13.07.2020,
"Different Decisions on the Issue of Encroachments
- Save Aalapakkam Lake".

...Applicants

Vs

1. The Principal Secretary to Government,
Public Works Department, Secretariat,
Fort St. George,
Chennai – 600 009.
2. The Additional Chief Secretary to
Govt. of Tamil Nadu, Revenue and
Disaster Management Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
3. The Secretary to Government of Tamil Nadu,
Department of Environment Govt. Secretariat,
Fort St. George,
Chennai, Tamil Nadu – 600 009
4. Additional Chief Secretary to Govt. Of Tamil Nadu
Municipal Administration and Water Supply Department.
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
5. The Chairman,
Tamil Nadu Pollution Control Board
No. 76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600 032.
6. The District Collector, Chennai District,
62, Rajaji Salai, fourth floor,
Chennai, Tamil Nadu 600 001.
7. Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building,
Chennai 600 003.

J. Aravindan
16/12/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

REPORT FILED ON BEHALF OF THE 5TH RESPONDENT –
TAMIL NADU POLLUTION CONTROL BOARD.

I, J. Josephine Sahayarani, D/o Jesu Rajan, Hindu, aged about 58 years, having my office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) in its order dated 29.09.2021 has directed inter alia as follows:

"The Pollution Control Board is also directed to file the report regarding the water quality and also remedial measures to be taken to restore the water quality to its original position."

3. It is submitted that, in due compliance of the above NGT order, the Alpakkam lake was inspected by the TNPCB officials on 20.11.2021 and found that the lake is filled with rain water. Also it is found that the sewage/sullage water is being discharged into Alapakkam lake through storm water drain from Nethaji Nagar. Further, washing of clothes are being carried out by dhobis on the south east side. Construction debris was found on the bund next to storm water drain in eastern direction. Littering of solid waste were seen on the southern side which could be due to the throw away culture of the residents living near the lake on the southern side.

4. It is respectfully submitted that the Greater Chennai Corporation and Public Works Department have furnished action plan for restoration

J. Josephine Sahayarani
20/11/21
2021

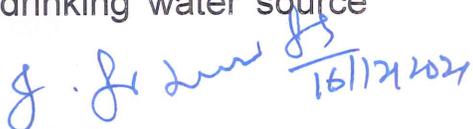
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

of Alapakkam Lake including plugging the sewage/sullage and providing drainage facilities for the residents of Nethaji Nagar and also to prevent the disposal of Solid waste on the bank of Alappakam through Corporation. On implementation of these action plans the water quality of lake will be restored.

5. It is respectfully submitted that the water samples were collected at Alappakam Lake on 20.11.2021 and the Report of Analysis is tabulated below

| Sl No | Parameters | Units | Point of Collection | Class B Water for outdoor bathing. | Class C Drinking water with conventional treatment followed by disinfection |
|-----------------------------------|--------------------------------|-------------|------------------------|---|---|
| | | | Alapakkam Lake | | |
| Physio Chemical Parameters | | | | | |
| 1 | pH @ 25°C | No. | 7.42 | 6.5 – 8.5 | 6 – 9 |
| 2 | Total Suspended Solids @ 105°C | mg/L | 22.0 | - | - |
| 3 | Total Dissolved Solids @ 180°C | mg/L | 738.0 | - | - |
| 4 | BOD @ 27°C | mg/L | 7.0 | 3 mg/l or less | 3 mg/l or less |
| 5 | COD | mg/L | 64.0 | - | - |
| 6 | Total Nitrogen | mg/L | < 1 | - | - |
| 7 | Ammonical Nitrogen | mg/L | < 2 | - | - |
| Bacteriological Parameters | | | | | |
| 1 | Total Coliform | MPN /100 ml | 170 | 500 or less. | 5000 (or) less |
| 2 | Faecal Coliform | MPN /100 ml | 68 | 500 (desirable) 2500 (Maximum Permissible) | - |

6. It is respectfully submitted that from the report of analysis, it is found that the water is meeting the standards prescribed by CPCB for Water source for outdoor bathing (Class B) and drinking water source


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

with conventional treatment followed by disinfection (Class C) except for the tolerance limit of BOD.

7. It is respectfully submitted that, the TNPCB vide Proceeding dated 18.06.2021 has issued certain directions to the CMWSSB under Section 5 of the Environment (Protection) Act, 1986 as amended and for the compliance of following condition inter alia that

“The CMWSSB shall complete the underground sewerage system for the unsewered area and to ensure that the untreated sewage presently let into nearby land and water bodies shall be stopped and to ensure 100% treatment of sewage.”

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. J. Sahayrani
16/12/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, D/o. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records

J. J. Sahayrani
16/12/2021

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 110 of 2020

Tribunal on its own motion SUO MOTU
Based on the News Item in Tamil
Newspaper Dinamalar Chennai Edition
dated 13.07.2020, "Different Decisions on
the Issue of Encroachments - Save
Aalapakkam Lake".

...Applicants

-Vs-

The Principal Secretary to Government,
Public Works Department, Secretariat,
Fort St. George,
Chennai – 600 009 and Others

...Respondent(s)

**REPORT FILED ON BEHALF OF THE
5TH RESPONDENT – TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

Date: 16.12.2021

Date of Hearing: 17.12.2021

